



Honourable Shri Justice Anil Bhalchandra Naik

B.A., LL.B.

2001 - 2005

Justice Anil Bhalchandra Naik, B.A., LL.B. was born on October 27, 1943. He was enrolled as an Advocate on August 18, 1970. He practised before the Bombay High Court till August 26, 1981. Thereafter he practised before the Aurangabad Bench of the Bombay High Court and the Maharashtra Administrative Tribunal at Aurangabad in Writ, Service and Election Petition matters. He functioned as Assistant Government Pleader in High Court from February 1980 to March 1985 and as "A" Panel Counsel of Government of Maharashtra from 1986 to 1989. He functioned as Standing Counsel for Zilla Parishad, Parbhani and the Maharashtra Public Service Commission, Mumbai. He also functioned as a part-time lecturer in K.C. Law College, Mumbai from 1977 to 1980. He was appointed as an Additional Judge of the Bombay High Court on January 22, 2001. He was appointed a permanent Judge on January 21, 2003. Retired on October 27, 2005.